

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/01027/2018**

Wednesday, this the 6<sup>th</sup> day of February, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON"BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Lijikutty Lawrence,  
Staff Nurse, Jawahar Navodaya Vidyalaya,  
Vadavathoor P.O., Kottayam – 686 010.  
Residing at Jawahar Navodaya Vidyalaya Quarters,  
Vadavathoor P.O., Kottayam – 686 010.
2. Mariamma Thomas,  
Staff Nurse, Jawahar Navodaya Vidyalaya,  
O.K.Muri P.O., Malappuram – 676 519.  
Residing at Jawahar Navodaya Vidyalaya Quarters,  
Malappuram – 676 519. ...Applicants

**(By Advocate – Mr.Vishnu S Chempazhanthiyil)**

**v e r s u s**

1. The Commissioner,  
Navodaya Vidyalaya Samiti,  
Department of School Education & Literacy,  
Government of India, B15, Institutional Area,  
Sector 62, Noida, Budh Nagar, Uttar Pradesh – 201 309.
2. The Deputy Commissioner (Pers.),  
Navodaya Vidyalaya Samiti (Hyderabad Region),  
Ministry of Human Resource & Development,  
1-1-10/3, Sardar Patel Road, Secunderabad – 500 003.
3. The Principal,  
Jawahar Navodaya Vidyalaya,  
Vadavathoor P.O., Kottayam – 686 010.
4. The Principal,  
Jawahar Navodaya Vidyalaya,  
O.K.Muri P.O., Malappuram – 676 519. ...Respondents

**(By Advocate – Mr.Millu Dandapani)**

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This application having been heard on 6<sup>th</sup> February 2019, the Tribunal on the same delivered the following :

**ORDER**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, learned counsel for the applicants submit that as per communication No.F.No.1-29(PF)/NVS(HR)/2019 dated 29.1.2019 issued by the 2<sup>nd</sup> respondent, a copy of which is available at Annexure A-12 produced along with M.A.No.180/142/2019, the reliefs sought for in the O.A has been granted and nothing more remains in the O.A. Accordingly, the O.A is closed as infructuous. No costs.

(Dated this the 6<sup>th</sup> day of February 2019)

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures in O.A.No.180/01027/2018**

- 1. Annexure A-1** – True copy of the order dated 29.6.2017 in O.A.No.170/00143/2017 of Bangalore Bench of the Hon'ble Tribunal.
- 2. Annexure A-2** – True copy of the Office Order No.F.No.1-171/NVS(HR)/Estt.II/2017-3752 dated 1.2.2018 issued by the NVS, Hyderabad Regional Office.
- 3. Annexure A-3** – True copy of the order dated 11.4.2018 in O.A.No.180/00766/2016 of the Ernakulam Bench of the Hon'ble Tribunal.
- 4. Annexure A-4** – True copy of the relevant portion of the CCS (RP) Rules, 2008.
- 5. Annexure A-5** – True copy of the order dated 7.5.2014 in O.A.No.3679/2012 of the Hon'ble Central Administrative Tribunal, Delhi.
- 6. Annexure A-6** – True copy of the representation submitted by the 1<sup>st</sup> applicant to the 2<sup>nd</sup> respondent.
- 7. Annexure A-7** – True copy of the representation submitted by the 2<sup>nd</sup> applicant to the 2<sup>nd</sup> respondent.
- 8. Annexure A-8** – True copy of the Order dated 5.1.2018 in O.A.No.825/2016 and connected cases of Central Administrative Tribunal, Principal Bench.
- 9. Annexure A-9** – True copy of the order dated 27.10.2016 in O.A.No.060/00008/2016 of the Hon'ble Central Administrative Tribunal, Chandigarh Bench.
- 10. Annexure A-10** – True copy of the order dated 31.7.2018 in O.A.No.180/597/2017 and connected cases of the Hon'ble Central Administrative Tribunal, Ernakulam Bench.
- 11. Annexure A-11** – True copy of the File No.PER-14026/5/2018-O/OAC(Estt.III)/5985 dated 14.11.2018 issued by the NVS.
- 12. Annexure A-12** – True copy of the communication No.F.No.1-29(PF)/NVS(HR)/2019 dated 29.1.2019 issued by the 2<sup>nd</sup> respondent.

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